

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/94/716/1A

From :- Smti. Kanchan Newar,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

✓ Smti. G.B. Changkakati,
Principal Judge,
Family Court,
Dhubri, Guwahati.

Dated Guwahati the 13th December, 2018.

Sub: **Winter Vacation with Station leave permission.**

Ref:- Your letter No.335, Dated 10.12.2018

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail winter vacation w.e.f. 24.12.2018 to 31.12.2018 with permission to leave the station w.e.f. the afternoon of 21.12.2018 till the morning of 02.01.2019, as prayed for.

The Counsellor, Family Court, Dhubri, will remain in charge of your Court and Office in your absence.

Yours faithfully



Joint. Registrar (Vigilance)



Memo NO.HC.VII-83/94/7162-7163/1A, dated 13.12.18

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Counsellor, Family Court, Dhubri.



Joint. Registrar (Vigilance)